

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3312

ANSWERED ON:10.12.2002

REQUEST FOR SANCTION OF WATERSHED DEVELOPMENT PROJECTS IN ANDHRA PRADESH
KINJARAPU YERRANNAIDU

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the State Government of Andhra Pradesh has requested the Union Government to sanction 1000 watershed Development Project and release funds` for the balance 309 watersheds;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL):

(a) to (c) Yes, Sir. In March 1999, 896 watershed projects under Drought Prone Areas Programme (DPAP) were sanctioned to the various programme districts of Andhra Pradesh. However no funds for sanctioned projects were released at that `time to any of the State including Andhra Pradesh due to paucity of funds. In 1999-2000, out of these, 587 projects were operationalised by releasing 1st instalment of Central share leaving 309 projects yet to be operationalised. Subsequently, 314 and 166 watershed projects were operationalised in 2000-2001 and 2001-2002 respectively taking the tally of sanctioned watershed projects to the State to 1067.